## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 147/BB/ 2017	-	Admission	Rule-6 of IB	Sify Technologies Ltd. Vs IBM India Pvt. Ltd.

SL.	NAME (IN CAPITAL)	SIGNATURE	
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	

## ORDER

Matter is listed today for admission. Registry raised objections. No representation for Petitioner. Counsel is absent. List it for compliance on 13/12/2017.

Member (T)

Member (J)

Priya Jaiswaf.
Coursel for Petitiones.
8777544465.
at 5:10pm.

P.T.T.

## ORDER

Counsel for the Petitioner has filed Memo at 5.10 P.M praying to mark her presence in the above case.

Memo is taken on record. The daily order passed earlier stand modified as follows:

The registry has raised some objections. Counsel for the Petitioner has prayed time for compliance of the objections. Petitioner Counsel to comply the objections within 13/12/2017. Re-list on 13/12/2017.

Member (T)

Member (J)